

**MOST IMMEDIATE
ASSEMBLY QUESTION**

**GOVERNMENT OF N.C.T. OF DELHI
REVENUE DEPARTMENT: PARLIAMENT CELL
5, SHAM NATH MARG, DELHI-110054**

No. F.11/1681/DC/PC/VS/2021/589

Dated: 01-01-2022

To

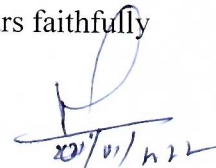
The Dy. Secretary (Question Cell)
Delhi Legislative Secretariat,
Old Secretariat Delhi-110054

Sub: Reply to Vidhan Sabha Unstarred Question No. 50 fixed for 03.01.2022 raised by Hon'ble MLA Sh. Raghuvinder Shokeen.

Sir,

Please find enclosed herewith the 100 copies of the reply in respect of above said question for further necessary action at you end.

Yours faithfully



Encl.: As above.

**(ANIL SIROHI)
SUB DIVISIONAL MAGISTRATE-III (HQ)**

ANIL SIROHI
SDM (HQ)
Revenue Department
Govt. of NCT of Delhi
5, Sham Nath Marg, Delhi-84

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
कार्यालय मंडलायुक्त (राजस्व)
संसदीय शाखा,
5, शाम नाथ मार्ग, दिल्ली।

अतारांकित प्रश्न संख्या : 50

राजस्व विभाग

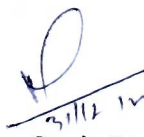
दिनांक 03.01.2022

प्रश्नकर्ता का नाम : माननीय विधायक श्री रघुविन्दर शौकीन जी

क्या माननीय राजस्व मंत्री यह बताने की कृपा करेंगे कि :

क्र.सं.	प्रश्न	उत्तर
क)	क्या दिल्ली सिविल डिफेंस वॉलियेंट्स को विधायक जन समाधान केन्द्रों पर लगाने की कोई योजना है; और	ऐसी कोई योजना नहीं है।
ख)	यदि हाँ, तो इसके लिए क्या प्रावधान और समय-सीमा निर्धारित की गई है?	उपरोक्तानुसार

इसकी स्वीकृति सक्षम प्राधिकारी से प्राप्त कर ली गई है।


(अनिल सिरोही)

उपमण्डलीय दण्डाधिकारी-3 (मु०)

ANIL SIROHI
SDM (HQ)
Revenue Department
Govt. of NCT of Delhi
5, Sham Nath Marg, Delhi-54